

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**  
Hearing through video conferencing

**T.A. No. 61/691/2020**

This the 27<sup>th</sup> day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**



Harpal Singh, age 55 years, S/o Sh. Kanehya Singh, R/o H.No. 208 F, Sector no. 11, Nanak Nagar, Jammu.

.....Applicant

(Advocate:- Ms. Manpreet Kour)

**Versus**

1. State of Jammu & Kashmir through Commissioner-cum-Secretary to Government, PW (R&B) Department, Government of J&K, Civil Secretariat, Srinagar.
2. Chief Engineer, PMGSY JKRRDA, Jammu.
3. Superintending Engineer, PMGSY Circle, Jammu.
4. Executive Engineer, PMGSY Division, Jammu.
5. Principal and Dean, Government Medical College, Jammu.
6. Director Finance PW(R&B) Department, Government of J&K, Civil Secretariat, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

**ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant submits that she wants to withdraw this petition. Learned counsel for the respondents has no objection to this.

2. Accordingly, T.A. is dismissed as withdrawn. There shall be no order as to costs.

**(DINESH SHARMA)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*jns*